

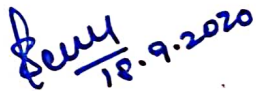
NOTICE

Hon'ble the Chief Justice has been pleased to order that:-

“In cases where Punjab State Power Corporation Limited (PSPCL) is also a party in addition to State of Punjab, the advance copy of pleadings/petitions/appeals filed against Punjab State Power corporation Limited (PSPCL) through email should also be sent on the following email addresses:-

- a) ag.adv.pspcl@punjab.gov.in
- b) With a copy to Legal-advisor@pspcl.in”

BY ORDER OF HON'BLE THE CHIEF JUSTICE.


(Sanjiv Berry)
Registrar General
18.09.2020